

10

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/198/2016
NAME OF THE PETITIONER(S) : Dr. Arivudai Nambi
NAME OF THE RESPONDENT(S) : M/s Beko-Kare Enterprises Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYA SHANKAR	ADV. for Petitioner	R. Vidhya Shankar
2.	K. GOWTHAM KUMAR		
	for M/s A. L. Chandhimathi	Counsel for Respondents	K. Gowtham

ORDER

Petitioner alongwith his counsel, Shri R Vidhya Shankar, present. R2 alongwith his counsel, Shri K Gowtham Kumar present. Both the counsels alongwith the parties reported that settlement talks have come to a final stage and sought time to file the outcome of the compromise. Time extended at their request. Put up on **08.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)